NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/182/2016 NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM THRIY AMBAM COUNSEL FOR PETITIONER Cryperates to consil by peton) 2. S.DHAYALESWARAN

ORDER

Counsel representing both the parties present and submitted that the parties are settling the matter for which they prayed time for submitting the final outcome of the settlement talks. Time enlarged at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)